

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Litigation work of Social Welfare Department before Srinagar wing of Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 8935-JK(LD) OF 2024.
Dated. 27 - 05- 2024.

It is hereby ordered that the Litigation work of the Social Welfare Department before Srinagar wing of Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Mr. Abdul Rashid Malik Sr. Additional Advocate General in addition to his own assignments.

The aforesaid allocation is subject to the satisfactory performance of the aforesaid Sr. Additional Advocate General which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. Law-Jud/153/2021-10.

Dated. 27 -05-2024.

Copy to the:

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
3. Commissioner Secretary to Government, Social Welfare Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
6. Director Information, J&K, Srinagar.
7. Mr. Abdul Rashid Malik Sr. Additional Advocate General.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. I/c website
10. Government Order file.
11. Concerned file.

Reyaz Ali Bhat
27-05-24.

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Reyaz Ali Bhat
27-05-2024.